

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 2562-
2563/2018

STATE OF U.P.

Petitioner(s)

VERSUS

JASVEER SINGH & ANR.

Respondent(s)

Date : 10-01-2020 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Sarvesh Singh Baghel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps
alongwith fresh particulars of respondent No.1 in SLP(Cr1.)
No.2562/2018 within two weeks.

Service is complete on respondent No.2 in SLP(Cr1.)
No.2562/2018 but none has entered appearance.

Service is complete on the sole respondent in SLP(Cr1.)
No.2563/2018 but none has entered appearance.

List again on 30.3.2020.

ANIL LAXMAN PANSARE
Registrar